

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 143 of 2020

IN THE MATTER OF:

Mr. Pralhad Hage & Ors.

...Appellants.

Versus

Mr. Shyam Sirur & Ors.

...Respondents.

Present:

**For Appellant: Mr. Arun Kathpalia, Sr. Advocate with
Ms. Surekha Raman and Mr. Shrenik Gandhi,
Advocates.**

**For Respondent: Ms. Shikha Tandon, Advocate for R-1 to R-3.
Mr. Durga Agarwal, Mr. Srinivas Chatti,
Advocates for R-1, 3 & 9.
Mr. Ankoosh Mehta, Advocate for R-9.
Mr. Shyam Kapadia and Mr. Nikhil Pratap,
Advocates for R-7.**

**ORDER
(Virtual Mode)**

08.10.2020 Parties may file brief Written-Submissions not more than three pages before next date. Parties may separately also file copies of Judgments on which they want to refer and rely on at the time of arguments, before next date.

List the Appeal 'For Admission (After Notice) Hearing' on **24th November, 2020.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Justice Anant Bijay Singh]
Member (Judicial)**